

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4705
TO BE ANSWERED ON 30.03.2017

SHGS UNDER NRLM

4705. SHRI OM BIRLA:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criterion/norms for allocation of funds under the National Rural Livelihoods Mission (NRLM) in the country;
- (b) whether the Government has allocated sufficient funds under NRLM as per the said criterion/norms during each of the last three years and the current year and if so, the details thereof and if not, the reasons therefor, State/UT-wise;
- (c) whether the Government has implemented interest subvention scheme for Women Self Help Groups (SHGs) associated with NRLM and if so, the details thereof along with the number of poor rural women organised into SHGs under NRLM across the country during the said period, State/UT-wise;
- (d) whether the Union Government proposes to ensure effective functioning of Self Help Groups (SHGs) under NRLM as many of them become defunct after two or three years and if so, the details thereof;
- (e) whether the Government also proposes any mechanism to monitor the works done by the SHGs under the said scheme, and if so, the details thereof; and
- (f) whether the Government has taken steps/proposes to take steps to attend every micro and macro details required for the effective implementation and success of NRLM in a time bound manner without slackening its pace of coverage across the country to empower marginalised sections especially women and if so, the details thereof and the achievements made so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) : The criteria adopted for allocation of funds to States under the Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), earlier names as Natinal Rural Livelihoods Mission, is as under:-

Sl.No.	Year	Criteria adopted for allocation of funds to States	Name of States where applicable
1.	2013-14	Inter-se poverty ratio among all states as determined by the erstwhile Planning Commission	All States except Jammu & Kashmir. A special package was approved for J&K to enable coverage of 2/3 rd of their vulnerable rural households and the 2 nd Instalment during the year was released based on the special

			package.
2.	2014-15	<p>a) Inter-se poverty ratio among all states as determined by the erstwhile Planning Commission.</p> <p>b) On demand basis to enable coverage of 2/3 of rural households.</p>	<p>a) All States except Jammu & Kashmir.</p> <p>b) Jammu & Kashmir</p>
3.	2015-16 & 2016-17	<p>a) Inter-se poverty ratio among all states as determined by the erstwhile Planning Commission.</p> <p>b) On demand basis to enable coverage of 2/3 of rural households</p>	<p>a) All States except Jammu & Kashmir, and North Eastern (NE) States. A special package was approved for the NE states other than Assam, to enable coverage of 2/3rd of their vulnerable rural households and additional funds were released during the year based on the special package.</p> <p>b) Jammu & Kashmir, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, & Tripura.</p>

(b) : A statement indicating State/UT-wise allocation of funds under DAY-NRLM during the years 2013-14, 2014-15, 2015-16 and 2016-17 is enclosed as **Annexure-I**. The funds were allocated keeping in view the availability of funds and the criteria adopted for allocation of funds.

(c) : Under DAY - NRLM, Interest Subvention is given in the following forms:-

Interest subvention:- Interest subvention is provided to women SHGs to cover the difference between the bank's lending rate of interest and 7%, on credit availed by the SHGs from the banks for a maximum of Rs 3, 00,000 per SHG. This will be available across the country in two ways:

Category I:

- i. Applicable to category I districts -250 most backward districts.
- ii. All women SHGs can avail loans upto Rs 3 lakhs at 7 percent interest per annum.
- iii. All women SHGs will also be eligible to an additional interest subvention of 3% on prompt repayment, reducing the effective rate to 4%.

Category II:

In the remaining districts, on prompt repayment, all women SHGs under NRLM will be eligible for interest subvention to the extent of the difference between the Banks' lending rate and 7% on loans upto Rs. 3 lakh.

A statement each indicating number of accounts and amount of interest subvention allowed under Category-I and Category-II is enclosed as **Annexure-II & Annexure-III** respectively.

(d): DAY-NRLM is a Centrally Sponsored Scheme. As per DAY-NRLM framework, each SHG needs to follow 'Panchsutra' viz. regular meetings, regular savings, regular lending, regular repayment and regular record keeping, which has to be ensured by the State Missions promoted by State Government through effective monitoring, which ensures effective functioning of Self Help Groups (SHGs) promoted under DAY-NRLM.

(e): The State Government implements the Mission activities and also monitors the work done by the SHGs regularly. The Ministry of Rural Development has rolled out an effective monitoring mechanism of SHGs functions through a Management Information System (MIS) of SHGs which records all the transactions of the SHGs crucial for the implementation of DAY-NRLM. States have been requested to implement the transaction based system effectively. As of now, 16 out of 29 States have initiated rolling out of the transaction based monitoring system. In addition, the progress in all key parameters is monitored through an on-line system of Monthly Progress Report.

(f): DAY-NRLM works in a mission mode taking care of effective planning and implementation processes as prescribed under standard protocols issued by DAY-NRLM. This mission also uses differential strategies for social inclusion of all identified rural poor households into functionally effective and self-managed institutions, with particular focus on more vulnerable section. DAY-NRLM focuses on stabilizing and promoting existing livelihood portfolio of the poor by way of 'vulnerability reduction' and 'livelihoods enhancement' through deepening/enhancing and expanding existing livelihoods options and tapping new opportunities in farm and non-farm sectors. To this end Mahila Kisan Sashaktikaran Pariyojana (MKSP) and Start-up Village Entrepreneurship Programme (SVEP) have been initiated. In addition, dedicated funds under World Bank supported National Rural Livelihood Project (NRLP) have been allocated for livelihood projects, financial inclusion projects and convergence projects. Thus, under DAY-NRLM adequate steps and processes have been taken to cater to macro and micro details required for effective implementation of the programme.

Annexure-I referred in reply to part (b) of the Lok Sabha Unstarred Question No. 4705 for answer on 30-03-2017

Allocation of funds under DAY-NRLM

(Rs. in lakh)

Sl. No.	Name of the State/UT	*2013-14	*2014-15	*2015-16	2016-17
1	Andhra Pradesh	23466.00	20301	2680.53	1185.81
2	Telangana			1915.71	847.01
2	Bihar	19616	10142	5690.71	4835.89
3	Chattisgarh	4405	2208	1265.58	1074.08
4	Goa	31.00	168	153.75	150.00
5	Gujarat	3201	1652	916.37	765.19
6	Haryana	2028	1009	546.41	450.18
7	Himachal Pradesh	966	466	231.68	189.59
8	Jammu & Kashmir	1014	4871	2031.38	2500.00
9	Jharkhand	7423	3692	2143.55	1823.41
10	Karnataka	9489	5606	2191.83	1535.07
11	Kerala	4537	2396	977.90	688.78
12	Madhya Pradesh	9305	4719	2709.81	2300.98
13	Maharashtra	12866	6732	3651.46	3034.46
14	Odisha	10655	5730	2854.41	2325.13
15	Punjab	1020	484	262.72	218.78
16	Rajasthan	5276	2754	1417.07	1165.63
17	Tamil Nadu	11679	7329	2602.08	1797.46
18	Uttar Pradesh	28747	14223	8261.14	6962.06
19	Uttarakhand	1634	772	434.61	366.56
20	West Bengal	11558	7028	3221.30	2583.93
21	A&N Islands	32.35	57.35	50.00	25.00
22	Daman & Diu		25	50.00	25.00
23	D & N Haveli		25	50.00	25.00
24	Lakshadweep	0.65	25.65	50.00	25.00
25	Pondicherry	200.00	325	475.00	250.00
	Total (Non NE)	169149	102740	46835.00	37150.00
	NORTH EASTERN STATES				
1	Arunachal Pradesh	793	226	161.82	600.00
2	Assam	18897	7103	4588.89	7000.00
3	Manipur	1328	467	285.71	800.00
4	Meghalaya	1462	467	319.00	400.00
5	Mizoram	472	207	74.75	1600.00
6	Nagaland	1046	318	221.66	2400.00
7	Sikkim	459	146	82.43	600.00
8	Tripura	2643	866	535.74	2700.00
	Total (NE)	27100	9800	6270.00	16100.00
	Grand Total	196249	112540	53105.00	53250.00

*Including allocation under Interest Subvention category-II

Annexure-II referred in reply to part (c) of the Lok Sabha Unstarred Question No. 4705 for answer on 30-03-2017

Interest Subvention in Category 1 Districts

(Rs. in lakh)

SI No	State Name	2013-14		2014-15		2015-16	
		No. of Accounts	I.S Amount	No. of Accounts	I.S Amount	No. of Accounts	I.S Amount
1	Andhra Pradesh	712271	30994.7	279809	35300.44	176660	14859.41
2	Arunachal Pradesh	43	1.1	95	3.99	74	2.98
3	Assam	991	27.57	1630	38.33	2488	49.63
4	Bihar	7442	198.96	9372	273.25	11727	391.8
5	Chhatisgarh	1363	95.73	2394	217.36	3411	105.67
6	Goa	463	28.03	659	40.6	591	36.3
7	Gujarat	1912	66.4	1938	75.28	1410	29.82
8	Haryana	66	42.26	270	31.97	434	8.18
9	Himachal Pradesh	665	42.83	838	44.02	1026	47.86
10	Jammu And Kashmir	1238	25.33	2132	31.98	2996	50.08
11	Jharkhand	2232	59.06	2961	104.42	3851	100.1
12	Karnataka	24005	1855.77	93845	3167.29	107859	4308.3
13	Kerala	6728	328.74	15132	506.28	22249	2135.2
14	Madhya Pradesh	1299	25.25	3240	52.13	4491	163.78
15	Maharashtra	5804	245.39	6167	237.16	7644	260.7
16	Manipur	25	0.31	0	0	0	0
17	Meghalaya					0	0
18	Mizoram	11	0.72	8	0.47	5	0.33
19	Nagaland	21	0.39	19	0.48	11	0.33
20	Odisha	33646	960.16	28371	2500.94	27679	1253.66
21	Puducherry					0	0
22	Punjab	80	2.84	68	1.95	46	1.44
23	Rajasthan	1711	67.94	1354	73.41	922	69.16
24	Sikkim	18	0.93	67	1.87	104	3.12
25	Tamil Nadu	25617	2038.86	26619	2111.66	26788	2284.95
26	Telangana					135860	13382.84
27	Tripura	218	5.06	247	4.65	240	4.07
28	Uttar Pradesh	688	43.53	802	27.55	970	27.25
29	Uttarakhand	96	2.45	122	5.86	130	2.09
30	West Bengal	15167	984.08	22670	1432.68	28638	831.5
	Total	843820	38144.38	500829	46286.02	568304	40410.58

Annexure-III referred in reply to part (c) of the Lok Sabha Unstarred Question No. 4705 for answer on 30-03-2017.

Disbursal of Interest Subvention to SHGs - Category II

Sl. No	State Name	Category - II districts (From 2013-14, to 15-16)	
		No. of Accounts	I.S. Amount (in Lakhs)
1	ANDHRA PRADESH	592355	17803.00
2	ASSAM	1788	15.09
3	BIHAR	4077	22.30
4	CHHATISGARH	5055	86.79
5	GUJARAT	583	5.52
6	HARYANA	55	0.60
7	HIMACHAL PRADESH	609	26.88
8	JHARKHAND	444	5.82
9	Jammu and Kashmir	500	2.90
10	KARNATAKA	342403	4437.69
11	KERALA	51234	985.64
12	MADHYA PRADESH	5153	16.96
13	MAHARASHTRA	3245	49.26
14	ODISHA	113436	1412.24
15	TAMIL NADU	111910	2456.00
16	TELANGANA	337421	10709.00
17	UTTAR PRADESH	181	2.73
18	WEST BENGAL	40309	284.74

